

## Rangaswamy Vs Purushotham J Naidu

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Feb. 4, 2025

**Hon'ble Judges:** Shivashankar Amarannavar, J

**Bench:** Single Bench

**Advocate:** Basavaiah C, Mohan Murthy

**Final Decision:** Dismissed

### Judgement

Shivashankar Amarannavar, J

1. Learned counsel for the appellant is absent. No representation on the appellant side.

2. Learned counsel for the appellant was also absent on 04.01.2024, 20.01.2024, 08.02.2024, 20.02.2024, 04.04.2024 and 05.07.2024. It appears that

the appellant is not interested in prosecuting this matter.

3. Hence, the matter is dismissed for non-prosecution.